

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.111/ BB/2017	-	Admission	14	Katwa Construction Company Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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*Sanj*  
SANJEEV. R. KULKARNI  
9886985108

KATWA CONSTRUCTION  
COMPANY LIMITED



**ORDER**

PCS for petitioner is present. Matter is listed today for admission. Registry raised objections, PCS for petitioner is directed to comply those objections. List it on 27/09/2017



**MEMBER(J)**



**MEMBER(T)**